

(ii) Organisations other than Government where Pool Officers are working for more than a year are advised to create supernumerary posts for their regular employment in suitable cases ;

(iii) The C.S.I.R. bears expenditure on supernumerary posts in the case of organisations other than Government Departments/Organisations on the recommendation of the appropriate sponsoring bodies.

(iv) The National Register of the C.S.I.R. extends help in securing employment to highly qualified personnel returning from abroad.

(v) Particulars of highly qualified personnel are published in the monthly Technical Manpower Bulletin which is distributed free to about 3000 organisations all over India ;

(vi) Classified lists of Pool Officers indicating details of qualifications, experience etc. are compiled and published, in the form of Pool Directories and circulated widely among employing agencies in the Public and Private Sectors ;

(vii) Pool Officers are referred against suitable notified vacancies.

(viii) Pool Officers are recommended for recruitment to Army Medical Corps. and Engineering Corps. ; and

(ix) Pool Officers are free to apply for any post of their choice.

ATOMIC POWER PLANTS IN RAJASTHAN AND TAMIL NADU

240. SHRI D. D. PURI : Will the PRIME MINISTER AND MINISTER OF ATOMIC ENERGY/प्रधान मन्त्री और परमाणु ऊर्जा मन्त्री be pleased to state :

(a) whether the construction of atomic power plants in Rajasthan and Tamil Nadu is proceeding according to schedule ; and

(b) by when these projects are expected to be commissioned ?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY/प्रधान मन्त्री और परमाणु ऊर्जा मन्त्री (SHRIMATI INDIRA GANDHI) : (a) The construction of the

Rajasthan Atomic Power Project is proceeding in accordance with the schedule announced last year. The schedule for the first unit of the Madras Atomic Power Project has slipped by approximately one year.

(b) The expected criticality dates of the units of these Projects are as follows :—

Project & Unit	Expected criticality date
RAPP I	1971
RAPP II	1974
MAPP I	1975
MAPP II	1976

Full commissioning can be expected a few months after criticality.

NEW TRADE AGREEMENT BETWEEN INDIA AND NEPAL

241. SHRI PRANAB KUMAR MUKHERJEE :

DR. B. N. ANTANI :

SHRI GANESH LAL CHAUDHARY :

SHRI K. L. N. PRASAD :

SHRI LOKANATH MISRA :

SHRI K. C. PANDA :

SHRI K. SUNDARAM :

SHRI G. R. PATEL :

Will the Minister of FOREIGN TRADE/विदेश व्यापार मन्त्री be pleased to state :

(a) whether a new trade agreement has since been finalised between India and Nepal ;

(b) if so, what are the salient features of such agreement : and

(c) if not, what are the main reasons for delay in entering into a new made agreement with Nepal ; and the extent of loss Indian trade has suffered as a result thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/विदेश व्यापार मन्त्रालय में उपमन्त्री (SHRI A. C. GEORGE) : (a) No, Sir, Not yet.

(b) Does not arise.

(c) A team of officials of His Majesty's Government of Nepal came to New Delhi on the 13th of November 1970 and held discussions